

**IN THE COURT OF DISTRICT & SESSIONS JUDGE, YADGIRI.
NOTIFICATION.**

YADGIRI DATED: 29.06.2020.

In view of New Standard Operating Procedure (SOP)-District Judiciary dated 27.06.2020 of the Hon'ble High Court of Karnataka, Bengaluru, the undersigned has made sitting arrangements **from 29.06.2020 to 10.07.2020** for functioning of Courts in the Yadgiri unit as under :

Sl. No.	Name of the District & Taluka Courts	Name of the functioning Courts	Sitting Date & Time.
1.	Yadgiri Head Quarters	District & Sessions Judge, Yadgiri	Every day monitoring work alongwith full day sitting both Morning and Afternoon Sessions.
		Sr. Civil Judge CJM Yadgiri.	Every day sitting Morning and Afternoon Sessions and supervision of their staff.
		Civil Judge & JMFC, Yadgiri.	Every day sitting Morning and Afternoon Sessions and supervision of their staff.
		Addl. Civil Judge & JMFC, Yadgiri.	Vacant Civil Judge & JMFC Yadgiri is doing as In-charge Addl. Civil Judge & JMFC Yadgiri.
2.	Shorapur Head Quarters	Sr. Civil Judge & JMFC, Shorapur	Every day sitting Morning and Afternoon Sessions and Monitoring of Courts & their staff.
		Civil Judge & JMFC Shorapur	Every day sitting Morning and Afternoon Sessions and supervision of their staff.
		Addl. Civil Judge & JMFC, Shorapur.	Every day sitting Morning and Afternoon Sessions and supervision of their staff.
3.	Shahapur Head Quarters	Sr. Civil Judge & JMFC Shahapur	Every day sitting Morning and Afternoon Sessions and Monitoring of Courts & their staff.
		Prl. Civil Judge & JMFC, Shahapur.	Vacant Addl. Civil Judge & JMFC Shahapur is doing as In-charge Prl. Civil Judge & JMFC Shahapur.
		Addl. Civil Judge & JMFC, Shahapur.	Every day sitting Morning and Afternoon Sessions and supervision of their staff

Further all the Presiding Officers shall follow the New Standard Operating Procedures dated: 27th June 2020 of Hon'ble High Court of Karnataka, Bengaluru. Any lapse will be treated as misconduct.

The Concerned Presiding Officers must have supervision and control over the staff of their concerned Courts as per norms prescribed in New SOP dated: 27.06.2020.

The Staff Members of this unit shall remain in the Head Quarters and shall follow all norms pertaining to Covid-19 including social distancing in addition to giving undertaking forthwith stating that they will abide by the circulars issued by the Hon'ble High Court of Karnataka, Bengaluru and further that they have no traveling history.

(S. Sridhara)

District & Sessions Judge,
Yadgiri.

Copy to :

1. The Senior Civil Judge & CJM, Yadgiri.
2. The Member Secretary, DLSA, Yadgiri.
3. The Senior Civil Judge & JMFC, Shorapur / Shahapur, with a request to circulate the same among Bar Associations.
4. The Prl. Civil Judge & JMFC, Shahapur.
5. The Civil Judge & JMFC, Shorapur / Shahapur.
6. The Addl. Civil Judge & JMFC Yadgiri/Shorapur/ Shahapur.
7. The Software Technician of this office with a request to webhost the same.
8. The President, Bar Association, Yadgiri / Shorapur / Shahapur.
9. The PP of Yadgiri Unit with a request to circulate the same among all the Sr. APP, and APPs of Yadgiri Unit.
10. The Accounts Sheristedar of this office.
11. Notice Board of this office.
12. Spare Copy.

1021/2020